

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3790  
ANSWERED ON:25.08.2011  
FLASHFLOOD STREAMS  
Singh Shri Brij Bhushan Sharan

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government proposes to channelise the flash flood streams emanating from the rivers;
- (b) if so, the time by which this scheme is likely to be started;
- (c) if not, the reasons therefor;
- (d) the reasons for stopping the work of this scheme launched in the year 1977;
- (e) whether the Government proposes to increase the irrigation capacity with river water; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA )

- (a) No Sir.
- (b) Does not arise in view of (a) above.
- (c) Water being a state subject, the schemes for flood control are planned, funded and executed by the State Governments, as per their own priorities, out of their State plan funds.
- (d) Information on any such scheme launched in the year 1977 is not available in the Ministry of Water Resources.
- (e) & (f) Irrigation is a State subject and planning, execution, operation and maintenance of the irrigation projects is carried out by the respective state government. Continuous efforts are taken by the respective state government for use of available water resources by taking up storage projects and diversion schemes. Union government provides financial assistance to the state governments for expeditious completion of ongoing irrigation projects under Accelerated irrigation Benefits Programme (AIBP) as per guidelines of programme in force from time to time. Besides above, a scheme "Repair, Renovation and Restoration (RRR) of Water Bodies" has also been taken up by the Government of India for increasing the irrigation capacity of existing water bodies.